

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Dated: Allahabad, the 21st day of December, 2000

Coram: Hon'ble Mr. Justice R.R.K. Trivedi, VC
Hon'ble Mr. S. Dayal, AM

Original Application No.1438 of 2000

Vir Bhadra Singh,
s/o Sri Vishwanath Singh,
E. D. D. A. Post Copwan, Tehsil
Rasra, District Ballia.

..... Applicant
(By Advocate Sri Y.N. Singh)
Versus

1. Union of India through
Post Master General, UP, Lucknow.
2. Superintendent of Post Office,
Ballia Region, Ballia.
3. Assistant Superintendent Post Offices,
Rasra, District Ballia.

..... Respondents.

ORDER (OPEN COURT)
(By Hon'ble Mr. Justice R.R.K. Trivedi, VC)

This application has been filed challenging the order dated 17-10-2000, by which engagement of the applicant as an alternative arrangement has not been approved by the authorities, ^{on the ground that} ~~as~~ the applicant is also a candidate for the post. As the applicant has not been selected for the post, he has no right to continue on the ^{same} ~~post~~. The engagement was only to meet a particular situation, which had arisen out of the sudden death of previous incumbent. In the circumstances we do not find any merit in this application. The application is rejected. No order as to costs.

A.M.

V.C.

Nath/